

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 118
Appeal No.-175/252/ND/2020

IN THE MATTER OF:

JSB Infratech Ltd. &Anr. ... Appellant

Vs

ROC ... Respondent

Order under Section 252.

Order delivered on 20.07.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Appellant :
For the ROC : Ms.Sweety Kumar, AROC

ORDER

None for the appellant.In the interest of justice, adjourned to
17.08.2021.

Sd/-
SUMITA PURKAYASTHA
MEMBER (T)

Sd/-
DR. DEEPTI MUKESH
MEMBER (J)

Vaishali – 20.07.2021